

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

125
C.P No.370/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th January 2018, 10.30 A.M

Name of the Company		Binay Kumar-Vs-Kumar Auto infra (P) Ltd & Ors.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 CS Siddhi Dhandharia
Practising Company Secretary
Respondent
1, 2 & 3
Siddhi
4/01/18

2) Mr Ratnanko Banerji, Se Adv
3) Ms Swapna Chouksey, Adv
4) Mr Siddhartha Sharma, Adv
5) Ms Namrata Basu, Adv

Ratnanko
Swapna
Siddhartha
Namrata

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 to 3 is present.

List it on 19/02/2018. Interim order, if any, shall remain effective till next date of hearing.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)